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- (b) Information will be laid on the Table of the Sabha.
 - (c) Yes.
- (d) Requisition was placed or the Railway Service Commission, Calcutta en 2-2-1980 but they have not yet issued any Employment Notice for these categories.
 - (e) Does not arise.
- (f) Railway Service Commission, Calcutta was awfully busy to finalise the non-technical popular categories.

Free supply of Cooked Food to Patients in Railway Hospitals

5505. SHRI SYED MASUDAL HOSSAIN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether para 635 of Indian Railway Medical Manual States that the Railways administration should, as a rule, provide cooked food to all the in-patients in Railway Hospitals.
- (b) if so, the employees who are entitled for facilities of free diet in a Railway Hospital;
- (c) whether the caloric requirements of the patients are nothing but medically prescribed diet to suit the exact condition of each patient and thus diet is a part of the treatment which varies from the diagnosis of the disease of the patient;
- (d) if so, whether it is not obligatory on the part of the Railway administration to supply the diet free of cost as a component of free medical treatment; and
 - (e) if not, the reasons thereof?

- THE DEPUTY MINISTER IN THE MINISTRIES OF RAIL-WAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.
- (b) Railway employees drawing upto Rs. 400/-p.m. are entitled to free diet, also those drawnig upto Rs. 640/-p.m. when treated for T.B., Leprosy or Mental diseases, and casual labour injured in accidents on duty.
- (c) Scale of diet is drawn upto suit local conditions and caloric requirements of the patients, but not as a part of the treatment.
- (d) and (e). No. Diet advised during hospital treatment is generally on restricted scle to help patients get well quickly. As stated in (b) above certain categories of Railway employees are entitled to free diet, while others are charged on no profit no loss basis. Non-entitled patients are given an option to being the prescribed diet either from home or avail of Hospital diet on payment.

Covered accommodation in C and W Depots

5506. SHRI ERA ANBARASU: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that covered accommodations are not provided in C and W Depots in open line for daily maintenance repairs on the Indian Railways;
- (b) if so, how execution of maintenance repairs are done on the Indian Railways during rainy season;
- (c) whether during rainy season officers go out to inspect the work being done; and
- (d) whether it is not a major cause of frequent accidents of late, on the Indian Railways?